

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08-04-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/296/IB/2020
IN
PETITION NUMBER : IBA/898/2019
NAME OF THE PETITIONER : V. Duraisamy (IRP) M/S H G S Dairies & Agro Ltd
NAME OF THE RESPONDENTS : Jayapriya Fruits & Vegetable Commission
Agent & 3 others
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Counsel for the Applicant/IRP is represented by Ld. Counsel
Mr. A.G. Satynanarayana.

It is represented that the Counsel on record is unwell and seeks adjournment.

List this matter on **07.06.2021** for hearing and disposal.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

VS